National Company Law Tribunal Allahabad Bench Allahabad

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10.2016.

NAME OF THE COMPANY: Seema Bajpai.

v/s

M/s Lakhnacvi Handicrafts .

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

<u>Order dated 28.10.2016</u>

<u>CP No. 71(ND)/2016 Seema Bajpai Vs/ M/s Lakhanvi</u> <u>Handicrafts.</u>

Office sent notices to the Respondents on 06.10.2016. Today, both the parties are absent. For appearance of parties call on 17.11.2016.

List the matter on 17.11.2016.

ani SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 28.10.2016

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